

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR DR. K.ARUL

Petition(s) for Special Leave to Appeal (C) No(s). 39788/2013

SHIVAM HAND MADE PAPER

Petitioner(s)

VERSUS

THE COMMISSIONER ALLAHABAD DIV.& ORS

Respondent(s)

(with office report)

Date : 25/11/2014 This petition was called on for hearing today.

For Petitioner(s)

Mr H.P.Sahu, Adv.

Mr. E. C. Vidya Sagar,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay in filing spare copies is condoned. Office to
process for issuance of notices immediately.

List again on 14.1.2015.

(DR. K.ARUL)
Registrar